

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:648
ANSWERED ON:24.02.2011
REGIONAL APPELLATE COURTS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any law under which Government is considering to constitute Regional Appellate Courts; and

(b) if so, the details thereof?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a): No, Madam.

(b): Does not arise.